

agreed to 7 per cent increase subject to certain conditions. According to part (c), the Government of India has already accepted the recommendation of 7 per cent, but it is now asking the Director-General of Shipping to look into all other conditions. May I ask the hon. Minister the reason for this hasty action of agreeing to the increase in fares without first deciding on the conditions that the Government of Maharashtra have recommended ?

DR. V. K. R. V. RAO : As I have already indicated, the Government of Maharashtra does not have a veto on the right of the Government of India to fix the fares. But we have consulted them and are taking action on all the provisions laid down. But they are not in a position to tell us whether we should or should not do this or that.

#### WRITTEN ANSWERS TO QUESTIONS

##### Report of Study Team on Tribal Development Programme

\*1407. SHRI A. K. GOPALAN :  
SHRI K. M. ABRAHAM :

Will the PRIME MINISTER be pleased to state :

(a) the progress made by the Study Team headed by the former Chief Minister of Nagaland on Tribal Development Programme ;

(b) when the report is likely to be submitted ;

(c) whether Government have fixed any time-limit for submitting the report ; and

(d) if not, reasons therefor ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) The Study Team has completed visits to the Tribal areas in all States and Union Territories, with the exception of Laccadives and NEFA. Draft Reports on 7 States/Union Territories have already been prepared while others are under preparation.

(b) and (c). The term of the Team has been sanctioned upto June 30, 1968 by which time it is expected to submit its reports.

(d) Does not arise.

##### Sending of Doctors to South Yemen

\*1408. SHRI DEIVEEKAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that India has agreed to send some doctors to the new Peoples' Republic of South Yemen ;

(b) if so, the number thereof ;

(c) whether Government also propose to sell to that country the India manufactured drugs ; and

(d) the nature of assistance proposed to be given by Government to Yemen Government for medical training ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) Six.

(c) No inter-governmental discussions have taken place in this regard. Exports of Indian drugs on a commercial basis will however be encouraged.

(d) There is no such proposal.

##### Appointment of Separate Governor for Nagaland

\*1410. SHRI M. MEGHACHANDRA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Nagaland Government are demanding the appointment of a separate Governor for Nagaland and the full implementation of the 16-point agreement entered into between Nagaland and the Government of India ;

(b) if so, the reaction of Government thereto ; and

(c) how far the 16 points are yet to be implemented ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (c). The Government of Nagaland